

ITEM NO.28

COURT NO.4

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.4398/2016

ANIL KUMAR

Appellant(s)

VERSUS

BRANCH MANAGER, NATIONAL INSURANCE
COMPANY LTD. & ANR.

Respondent(s)

Date : 23-05-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE NAVIN SINHA
(VACATION BENCH)

For Appellant(s)

Mr. Prakash Ranjan Nayak, AOR

For Respondent(s)

Mr. Manu Shalia, Adv.
Ms. Manjeet Chawla, AOR

UPON hearing the counsel the Court made the following
O R D E R

By consent of the parties, list the matter after
summer vacation.

(Chetan Kumar)
A.R. - cum - P.S.

(Kailash Chander)
Court Master